

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/174/10/AMR/2019	Under Liquidation	10 of IBC	Ramana Sri Logistics Pvt Ltd Vs Bank of India
	IA (IBC)/126/2024	U/Reg. 15(1)(b) of IBBI(Liquidation Process) Reg's, 2016 and Sec 35 (n) of IBC,2016	Dr.Immaneni Eswara Rao, Liquidator of M/s Ramana Sri Logistics Private Limited

ORDER

IA (IBC)/126/2024:

Present: Ms. Titiksha Jain, Ld. Counsel for the Liquidator

Mr. Umasankar, Ld. Counsel for the Liquidator

This application has been filed by the Liquidator seeking to take on record the 10th progress report for the quarter ended 31.03.2024. Heard. The report is taken on record. Accordingly, IA (IBC)/126/2024 is allowed and disposed of.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**